

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 42

Restoration Appl. 2/2023  
In

CP No. 36/ND/2014  
RT CP No. 196/Chd/Hry/2017  
(Disposed of)

Under Section 397-398 CA, 1956  
R 11 NCLT

**In the matter of:-**

Shri. Sumit Dhir

...Petitioner

Vs.

SK Habitare Homes India Pvt. Ltd. & ors

...Respondents

**Present:** Mr. Vijayant Sharma, Advocate for the applicant.

Learned counsel for the applicant is directed to file his vakalatnama within two weeks. List the matter for consideration on 05.09.2023.

Sd/-

**(Subrata Kumar Dash)**  
**Member (Technical)**

August 09, 2023  
PRF

Sd/-

**(Harnam Singh Thakur)**  
**Member (Judicial)**